

statements are laid on the Table of the House. [Placed in Library. See No. LT—3218/70] giving the required particulars for each of the years 1967-68, 1968-69 and 1969-70 respectively. The proportion of 60 : 40 in 1967-68, 70 : 30 in 1968-69 and 1969-70 is the proportion in which Government decided to requisition at fixed prices and release for free sale respectively the sugar produced in these years. While levy sugar is released on the basis of the monthly quotas fixed for the States, *ad-hoc* allotments which become necessary to meet particular situations and taking into account the quantum of carryover stocks, the free sale portion of the production is released during a period of about twelve months. The proportion between levy and free sale sugar mentioned above, therefore, does not strictly apply to monthly releases but is maintained in relation to the quantities apportioned between levy and free sale out of the total production of the year.

(b) A statement showing exports of sugar month-wise during 1967-68, 1968-69 and 1969-70 is laid on the Table of the House. [Placed in Library. See No. LT—3218/70].

(c) The total sugar production during 1967-68, 1968-69 and 1969-70 was as under :—

	(Lakh tonnes)
1967-68	22.48
1968-69	35.59
1969-70	30.91

(upto 31st March 1970)

(d) The total physical stock of sugar with the factories on 1st October 1969 was 13.06 lakh tonnes which included 1694 tonnes with the Export Agency at ports and sugar already released to the factories but not yet delivered.

Broadcast of Chinese News by A. I. R. in A Casual Manner

6492. SHRI BISWANARAYAN SHASTRI Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the news service in Chinese is broadcast in a casual manner;

(b) whether it is also a fact that news is recorded in the evening of the preceding day and relayed in the next morning, i.e., at 3 a.m.;

(c) if so, for whom this is done; and

(d) whether such news do not become stale by the time these are put in the air ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL)

(a) No, Sir;

(b) Yes, Sir;

(c) and (d). It has been decided to change this practice and to prepare a fresh bulletin for the early morning service.

Correction of Answer to U S Q No.

2693 Dt. 12.3-1970 Re: Complaint
Against Welfare Officer of P & T
Department of Bihar Circle

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : In reply to Part (d) of the Unstarred Question No. 2693 by Shri Ramavtar Shastri on 12-3-1970, I have furnished information about the number of pre-audit cases pending but I find that the list is incomplete, and the complete information regarding pending pre-audit cases is given below :—

- Office of Divisional Engineer Telegraphs, Patna.....175
- Office of Supdt. Post Offices, Monghyr...4
- Office of Senior Supdt., RMS, 'P' Division, Patna.....6
- Office of Senior Supdt. Post Offices, Patna.....69
- Office of Divisional Engineer Telegraphs, Ranchi.....9
- Office of (Supdt. D.T.O.) Incharge, Muzaffarpur.....1
- Office of Senior Supdt. Post Offices, Ranchi.....3
- Office of Supdt. Post Offices, Dhanbad...4
- Office of Supdt. Post Offices, Bhagalpur.....3
- Office of Senior Supdt. Post Offices, Chapra.....35
- Office of Supdt. Post Offices, Muzaffarpur.....1
- Office of Supdt. Post Offices, Dumka...7
- Office of Supdt. Postal Store Depot, Muzaffarpur.....1
- Office of Supdt. Post Offices, Jambhadpur.....6